

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 213 of 2019

IN THE MATTER OF:

Boorugu Ramaswamy Goud & Ors.

...Appellants

Versus

M/s. Adarsha Automotives Pvt. Ltd. & Ors.

...Respondents

Present:-

For Appellant: Mr. Oorjasvi Goswami, Advocate.

For Respondent: Mr. S. Chidambram, Advocate for R-2.

Mr. Nithin Pavulauri, Advocate for R-7.

O R D E R
(Virtual Mode)

16.09.2020 When the matter was taken up, Mr. Rajat Joneja, Advocate informs this Tribunal that he has given No Objection Certificate to the Appellants to engage a new Counsel for the Appellants.

Ms. Oorjasvi Goswami, Advocate appears on behalf of the Appellant Nos. 1 to 6.

The Learned Counsel for the Respondent Nos. 2 and 7 are present.

List the Appeal 'For Admission (After Notice) on **08th October, 2020.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Shreesha Merla]
Member (Technical)